

THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

ORDER NO. 79

Dated, Guwahati, the 30th September, 2021

The following Officers of this Registry are hereby allotted staff quarters in the Private Secretary Complex, at Malibagan, Kharghuli as shown below against their name:

SL No.	Name	Designation and Class	Floor	Flat- No.
1.	Sri Iftekar Hussain Ahmed	Court Manager	5 th	504
2.	Smti. Hoilemkim Zasel	Court Master	5 th	503
3.	Smti. Nabanita Dasgupta	Senior Personal Assistant	5 th	502

The allotment of quarter is subject to the provisions mentioned in "*The Gauhati High Court Allotment of Quarters to the Private Secretaries Rules, 2021*".

Allottee shall submit an undertaking, which is annexed herewith.

Further, the quarter allotted to the Court Manager has been earmarked for the post of Court Manager of Principal Seat, Gauhati High Court and in case of transfer, the quarter shall be vacated within 1(one) month, for the next successor.

By Order,
Sd/- Romen Baruah
REGISTRAR (ADMN.)

**Memo No. HC.III-07/2021/4962-4976/G Dated Guwahati,
the 30th September, 2021.**

Copy to:

1. The Registrar (Vig./Admn./Judl./Estt.), Gauhati High Court, Guwahati.
2. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice.
3. The Jt. Registrar (_____), Gauhati High Court, Guwahati.
4. The Dy. Registrar (_____), Gauhati High Court, Guwahati.
5. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
6. The Assistant Registrar (_____), Gauhati High Court, Guwahati.
7. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
8. The P.S. to Hon'ble Mr./Mrs. Justice _____, Gauhati High Court, Guwahati.
9. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this notification in the website of Gauhati High Court.*
10. The A.O.(J), Accounts Section, Gauhati High Court, Guwahati.
11. The A.O.(J), _____, Section, Gauhati High Court, Guwahati.
12. The Court Officer No. 1 / 2, Gauhati High Court, Guwahati.
13. The Chief Security Officer, Gauhati High Court, Guwahati.
14. The C.A. to Registrar General, Gauhati High Court, Guwahati.
15. The Person concerned.....


REGISTRAR (ADMN.)



**UNDERTAKING SUBMITTED BY THE ALLOTTEE OF
STAFF QUARTER OF THE GAUHATI HIGH COURT,
GUWAHATI**

I, in
the Registry of the Gauhati High Court, Guwahati do
hereby declare that

1. I have carefully gone through **The Gauhati High Court Allotment of Quarters to the Private Secretaries Rules, 2021** (Notification No.64 dated 16th July, 2021) and undertake to abide by the **'Terms and Conditions'** laid in the said Rules and amendments made thereunder from time to time.
2. I will bear the license fee for the Flat/Quarter as applicable as per Government Rules fixed from time to time.
3. I do not have any objection if the monthly house rent allowances (to be fixed as per the Govt. Rules from time to time) is stopped.
4. I will pay the monthly electricity, water bill etc. to be charged against the Flat/ Quarter allotted to me.

Witnesses

I.

II.

Signature